

G.S.R. No. 1169, dated the 11th August, 1965 publishing the Merchant Shipping (Prevention of Collisions at Sea) Amendment Regulations, 1965. [Placed in Library. See No. LT-4840/65.]

(i) ALL INDIA SERVICES (PROVIDENT FUND) SECOND AMENDMENT RULES, 1965

(ii) ALL INDIA SERVICES (DEATH-cum-RETIREMENT BENEFITS) FIFTH AMENDMENT RULES, 1965

(iii) ALL INDIA SERVICES (DEATH-cum-RETIREMENT BENEFITS) SIXTH AMENDMENT RULES, 1965

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table, under subsection (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

(i) Notification G.S.R. No. 1175, dated the 13th August, 1965, publishing the All India Services (Provident Fund) Second Amendment Rules, 1965.

(ii) Notification G.S.R. No. 1176, dated the 13th August, 1965, publishing the All India Services (Death-cum-Retirement Benefits) Fifth Amendment Rules, 1965.

(iii) Notification G.S.R. No. 1306, dated the 1st September, 1965, publishing the All India Services (Death-cum-Retirement Benefits) Sixth Amendment Rules, 1965.

[Placed in Library. See No. LT-4971/65 for (i) to (iii).]

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to

lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce Notification S.O. No. 2883, dated the 31st August, 1965. [Placed in Library. See No. LT-5020/65.]

DELIMITATION COMMISSION NOTIFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANNATH RAO): Sir, I beg to lay on the Table a copy each of the following Notifications of the Delimitation Commission:—

(i) Notification S.O. No. 2916, dated the 16th September, 1965, publishing Order No. 12 in respect of the delimitation of parliamentary and assembly constituencies in the State of Orissa.

(ii) Notification S.O. No. 2917, dated the 16th September, 1965, publishing Order No. 9 in respect of the delimitation of parliamentary and assembly constituencies in the State of Madras.

(iii) Notification S.O. No. 2918, dated the 18th September, 1965, publishing Order No. 1A amending its Order No. 1 dated the 20th March, 1963.

(iv) Notification S.O. No. 2919, dated the 18th September, 1965, publishing Order No. 2A amending its Order No. 2, dated the 24th August, 1963.

[Placed in Library. See No. LT-4971/65 for (i) to (iv) respectively.]

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a copy each of nine Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act,